

NOTICE

Please take notice that this is an Alternative List of Single Bench cases in respect of Hon'ble Judges sitting in Division Benches of the Court and shall be effective till 26.11.2020. The said cases are to be taken up by the available Hon'ble Judge on days when any Division Bench could not be constituted due to non-availability of any of the Hon'ble Judges presiding over the Division Bench. Lawyers are requested to be prepared accordingly.

By Order,

Dated the 23rd November, 2020
High Court of Jharkhand, Ranchi

Sd/-
(Sanjeev Kumar Das)
Joint Registrar (L&C)

**ALTERNATIVE CAUSELIST
COURT NO. 1 (THROUGH VC)
SINGLE BENCH (BENCH ID-24850)
HON'BLE THE CHIEF JUSTICE**

Orders

1	A.APPL/15/2017	MS R S AGRAWAL INFRATECH PVT LTD THROUGH ITS DIRECTOR SHRI RAVI RAJ AGRAWAL vs ENGINEERING PROJECTS INDIA LTD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR AND ANR ARBITRATION & CONCILATION ORDINANCE, 1996	AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI AMRITANSHU SINGH SWATI SHALINI	AMAR NATH GUPTA
2	A.APPL/15/2019	MS KAMDHENU ELECTRONICS PVT LTD THROUGH ITS DIRECTOR SRI HARSH MANEK vs BHARAT SANCHAR NIGAM LTD THROUGH THE DIRECTOR ARBITRATION & CONCILATION ORDINANCE, 1996	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH VISHAKHA GUPTA SIDHI JALAN	ARBIND KUMAR JHA
Admission				
3	A.APPL/1/2019	MS CHENNAI MICRO PRINT PVT LTD THROUGH ITS MANAGING DIRECTOR SHRI S RAMU vs JHARKHAND EDUCATION PROJECT COUNCIL THROUGH ITS STATE PROJECT DIRECTOR ARBITRATION & CONCILATION ORDINANCE, 1996	NITIN KR PASARI Vaibhav Vishal SUDHIR KUMAR SINGH VISHAKHA GUPTA	KRISHNA MURARI
4	A.APPL/11/2019	MYTHRI INFRA THROUGH ONE OF ITS AUTHORIZED SIGNATORY SRI BOYINA MURALI vs MS URANIUM CORPORATION OF INDIA LTD ARBITRATION & CONCILATION ORDINANCE, 1996	PARTH S. A. SWAROOP PATI NAGENDRA PATHAK ASHISH KUMAR	MUKESH BIHARI LAL SUDARSHAN SHRIVASTAVA
5	A.APPL/17/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD vs MS J N HOTELS PRIVATE LIMITED ARBITRATION & CONCILATION ORDINANCE, 1996	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
6	A.APPL/18/2019	SHRADDHA HEALTH AND FITNESS PRIVATE LTD THROUGH ITS DIRECTOR MR DIWAKAR PRASAD SINHA vs MS J N HOTELS PRIVATE LIMITED ARBITRATION & CONCILATION ORDINANCE, 1996	SHUBHAM GAUTAM	RAHUL KR GUPTA KUSHAL KUMAR AVISH ANAND
7	A.APPL/19/2019	MS WHEELS THROUGH ITS DULY AUTHORIZED SIGNATORY NAMEDLY NAROO GOPAL DAS vs UNION OF INDIA THROUGH GENERAL MANAGER SOUTHERN EASTERN RAILWAY ARBITRATION & CONCILATION ORDINANCE, 1996	NEELANJAN CHATTERJEE KUMAR AMIT	GAUTAM RAKESH ANKUR ANAND MAHESH TEWARI ABHISHEK KUMAR DUBEY
8	A.APPL/21/2019	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR ARBITRATION & CONCILATION ORDINANCE, 1996	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY

9	A.APPL/22/2019	MS R K MINERAL DEVELOPMENT PVT LTD THROUGH SHRI RAMESH KUMAR JAIN vs HINDALCO INDUSTRIES LIMITED THROUGH ITS MANAGING DIRECTOR	SUMEET GADODIA SHILPI SANDIL AKSHAY KR MAHATO	VIJAY KANT DUBEY
		ARBITRATION & CONCILATION ORDINANCE, 1996		
10	A.APPL/10/2020	MS SEVENTY SEVEN ENTERTAINMENT PRIVATE LIMITED THROUGH MR AJAY RANA vs STATE OF JHARKHAND THROUGH DEPARTMENT OF TOURISM ART CULTURE AND SPORTS AND YOUTH AFFAIRS	AMRITANSH VATS	ASHOK KR YADAV
		ARBITRATION & CONCILATION ORDINANCE, 1996		

ALTERNATIVE CAUSELIST
COURT NO. 3 (THROUGH VC)
SINGLE BENCH (BENCH ID-24721)
HON'BLE MR. JUSTICE H.C.MISHRA

Admission

1	Cont.(Cvl)/895/2016	DR SITARAM SAHU vs THE STATE OF JHARKHAND AND ORS	SHREE KRISHNA PANDEY AWADHESH PANDEY	ANOOP KR MEHTA HIMANSHU KR MEHTA
	CONTEMPT OF COURTS ACT 1971			
2	Cont.(Cvl)/695/2019	RAMCHANDRA SAHU vs THE STATE OF JHARKHAND	KUMARI RASHMI RANESH ANAND	CHANDRA PRABHA
	CONTEMPT OF COURTS ACT 1971			
3	Cont.(Cvl)/781/2019	HARENDRA KUMAR SINGH vs THE STATE OF JHARKHAND	RAHUL KUMAR APOORVA SINGH RANJAN KUMAR	BRIJ BIHARI SINHA
	CONTEMPT OF COURTS ACT 1971			
4	Cont.(Cvl)/855/2019	ASHWINI KUMAR SHARMA vs THE STATE OF JHARKHAND	SACHIN KUMAR Ravi Prakash Mishra	CHANDRA PRABHA DR.ASHOK KR.SINGH MANOJ TANDON
	CONTEMPT OF COURTS ACT 1971			
5	Cont.(Cvl)/856/2019	PRAMOD SINGH vs THE STATE OF JHARKHAND	SAURABH SHEKHAR AMAN DAYAL SINGH RISHI RAJ VERMA	NIPUN BAKSHI
	CONTEMPT OF COURTS ACT 1971			
6	Cont.(Cvl)/857/2019	SMT MANJU PRASAD vs THE STATE OF JHARKHAND	BHUPAL KRISHNA PRASAD SHREESHA SINHA NIRAJ KUMAR	MANOJ KR. NO.3
	CONTEMPT OF COURTS ACT 1971			
7	Cont.(Cvl)/1054/2019	PRABODH KUMAR vs THE STATE OF JHARKHAND	BIJAY KR SINHA	VIJAY SHANKAR PRASAD SANJAY PIPRAWALL
	CONTEMPT OF COURTS ACT 1971			
8	Cont.(Cvl)/1161/2019	ANAND KUMAR LAL vs THE STATE OF JHARKHAND	ROHIT RANJAN SINHA	CHANDRA G. A. BARDHAN
	CONTEMPT OF COURTS ACT 1971			
9	Cont.(Cvl)/1185/2019	DR RAVI SHANKAR vs THE STATE OF JHARKHAND	KUMARI RASHMI NEHA BHARDWAJ	JAI PRAKASH,(A A G) DR.ASHOK KR.SINGH
	CONTEMPT OF COURTS ACT 1971			
10	Cont.(Cvl)/260/2020	PARAS KUMAR vs THE STATE OF JHARKHAND	KRISHNA MURARI RAJ VARDHAN	NAVIN KUMAR
	CONTEMPT OF COURTS ACT 1971			

ALTERNATIVE CAUSELIST
COURT NO. 12 (THROUGH VC)
SINGLE BENCH (BENCH ID-24722)
HON'BLE MR. JUSTICE APARESH KUMAR SINGH

Orders(with defect)

1 Tr.Pet.CVL/11/2020 TUMPA CHAKRABORTY ARVIND KUMAR CHOUDHARY
vs ROHIT AGARWAL
MD AKIL ALAM SHAMBHU NATH TIWARI
CODE OF CIVIL PROCEDURE, 1908

Orders

2 Tr.Pet.CVL/2/2020 PRATIBHA KUMARI MATINUDDIN KHAN VIJAY KUMAR SHARMA
vs ZIAUL HAQUE
SRI MANOJ KUMAR
CODE OF CIVIL PROCEDURE, 1908

3 Tr.Pet.CVL/7/2020 RANI SHABNAM RANJAN KUMAR
vs
MANISH KUMAR
CODE OF CIVIL PROCEDURE, 1908

4 Tr.Pet.CVL/8/2020 MRS MINAKSHI KUMARI NALINI JHA
vs
MR MAYANK KUMAR
CODE OF CIVIL PROCEDURE, 1908

Admission

5 Tr.Pet.CVL/51/2018 SMT BABITA DEVI ALIAS BABITA SHEKHAR PRASAD SINHA PRAN PRANAY
YADAV
vs
SANJAY KUMAR YADAV
CODE OF CIVIL PROCEDURE, 1908

6 Tr.Pet.CVL/4/2020 ANITA KUMARI ALIAS ANITA KUMARI SHEKHAR PRASAD SINHA SHRUTI SHRESTHA
DAS AJIT KUMAR SINGH
vs
PRAMOD KUMAR DAS
CODE OF CIVIL PROCEDURE, 1908

7 Tr.Pet.CVL/12/2020 SONALI SINGH ALIAS SONI SINGH VANDANA SINGH SABYASANCHI
vs Rashmi Lal
SUNIL KUMAR SINGH
CODE OF CIVIL PROCEDURE, 1908

**ALTERNATIVE CAUSELIST
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24812)
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

Orders

1	W.P(C)/47/2013	JAWAHAR PRASAD SAO vs NARAYAN MISHRA	ARUP KR DEY	RANJAN KUMAR NAVNEET SAHAY KAUSTAV PANDA NAGMANI TIWARI JITENDRA NATH UPADHYAY MANOJ KR DASH
IA NO, 658/2016 (For EARLY HEARING), 2258/2020 (For Stay Of Proceedings) CODE OF CIVIL PROCEDURE, 1908				
2	W.P(C)/4312/2013	GOBARDHAN MAHATO AND ORS vs THE STATE OF JHARKHAND AND ORS	SACHI NANDAN DAS RAMCHANDER SAHU TEJO MISTRY	MD. SHAMIM AKHTAR PRASHANT KUMAR SINGH AMIT KUMAR
IA NO, 6752/2013 (For STAY OF PROCEEDINGS) LAND ACQUISITION ACT 1894				
3	W.P(C)/4318/2013	MD SIDDIQUE ALAM vs THE STATE OF JHARKHAND AND ORS.	SUMEET GADODIA ANURAG KASHYAP SHAIENDRA KR SINGH AKSHAY KR MAHATO	JAI PRAKASH,(A A G)
IA NO, 1311/2014 (For STAY OF PROCEEDINGS) CODE OF CIVIL PROCEDURE, 1908				
4	W.P(C)/4319/2013	PUSPA DAVE ALIAS DEVI vs UDAI KUMAR RAJGARIA AND ORS	JITENDRA KUMAR PASARI	ASHIM KR SAHANI AJIT KUMAR
IA NO, 1944/2015 (For EARLY HEARING), 7033/2018 (For Stay Vacating Petition) CODE OF CIVIL PROCEDURE, 1908				
5	W.P(C)/6468/2013	NAWAL KISHORE SINKU AND ORS vs PREMCHANDRA HO AND ORS	VISHAL KUMAR TIWARY PRAVIN KUMAR	TARUN KR MAHATO PARTH S. A. SWAROOP PATI
CODE OF CIVIL PROCEDURE, 1908				
Admission				
6	W.P(C)/87/2013	RAMAUTAR MAHTO AND ORS vs KHIRDHARI MAHTO AND ORS	ARBIND KR SINHA JITESH KUMAR	AJAY KR PATHAK RITA KUMARI PRABHAT KR SINHA KANCHAN KUMARI SARFARAZ AKHTAR
CODE OF CIVIL PROCEDURE, 1908				
7	W.P(C)/97/2013	LALAN VISHWAKARMA vs THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	RAJEEV RANJAN MISHRA PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
LAND REVENUE , TENANCY & NAZUL-00				
wt8	W.P(C)/103/2013	LALAN VISHWAKARMA vs THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	SRIJIT CHOUDHARY PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
LAND REVENUE , TENANCY & NAZUL-00				
9	W.P(C)/305/2013	BAHA URAON AND ORS vs COLLECTARIATE	RAKESH KUMAR SUDHAKAR PANDEY	VIKASH KISHORE PRASAD REKHA SINGH DHARMENDRA KR MALITYAR
IA NO, 1232/2020 (For Intervener Petition), 3543/2013 (For EARLY HEARING), 4548/2020 (For PAYMENT OF COMPENSATION) CODE OF CIVIL PROCEDURE, 1908				
10	W.P(C)/381/2013	JHARKHAND KHAS MAHAL BHUMI LEASE DHARI SANGH THROUGH ITS SECRETARY GENERAL RAJENDRA PANDEY vs STATE OF JHAKRHAND AND ORS.	BIRENDRA KUMAR BHAIYA V. KUMAR NIRAJ KISHORE VIJAY KUMAR ROY	VIKASH KISHORE PRASAD
OTHERS				

11	W.P(C)/3857/2013	RABINDRA NATH DWIVEDI vs STATE OF JHARKHAND AND ORS	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	SURAJ SINGH INDRAJIT SINHA AJIT KUMAR RUPESH SINGH PARTH S. A. SWAROOP PATI SANJAY KUMAR PIPRAWALL ARPAN MISHRA AJAY KUMAR SAH RAHUL SABOO
12	RIGHT TO INFORMATION ACT W.P(C)/3880/2013	PRAYAGO KISAN VEGETABLE GROWER CO OPERATIVE SOCIETY LTD MANDAR THROUGH ITS SECRETARY GAFFAR ANSARI vs CO OPERATIVE	ALTAF HUSSAIN SHADAB BIN HAQUE AFAQUE AHMED	SRIJIT CHOUDHARY SUDARSHAN SHRIVASTAVA MRINAL KANTI ROY
wt13	RENT CONTROL-00 W.P(C)/3663/2013	BARGARI KISAN VEGETABLE GROWER CO OPERATIVE SOCIETY LTD THROUGH ITS SECRETARY ASHOK NATH TIWARI vs CO OPERATIVE	ALTAF HUSSAIN SHADAB BIN HAQUE AFAQUE AHMED	SRIJIT CHOUDHARY MRINAL KANTI ROY SUDARSHAN SHRIVASTAVA
wt14	DEBT RELIEF-00 W.P(C)/3884/2013	BRAMBE KISAN VEGETABLE GROWER CO OPERATIVE SOCIETY LTD MANDAR THROUGH ITS SECRETARY MD YUSUF ANSARI vs CO OPERATIVE	ALTAF HUSSAIN SHADAB BIN HAQUE AFAQUE AHMED	ATANU BANERJEE SUDARSHAN SHRIVASTAVA MRINAL KANTI ROY
wt15	DEBT RELIEF-00 W.P(C)/3887/2013	BANAPIRI KISAN VEGETABLE GROWER CO OPERATIVE SOCIETY LTD RANCHI THROUGH ITS SECRETARY ABUZAR USMANI vs CO OPERATIVE	ALTAF HUSSAIN SHADAB BIN HAQUE	MRINAL KANTI ROY SUDARSHAN SHRIVASTAVA
wt16	DEBT RELIEF-00 W.P(C)/3888/2013	SONS ADIVASI KISAN VEGETABLE GROWER CO OPERATIVE SOCIETY LTD RANCHI THR ITS SECRETARY SOHAIL AKHTAR vs CO OPERATIVE	ALTAF HUSSAIN SHADAB BIN HAQUE	ABDUL ALLAM, SR.ADV. MRINAL KANTI ROY
17	DEBT RELIEF-00 W.P(C)/6405/2013	RUNGTA PROJECT LTD THROUGH ITS DIRECTOR SRI RAM SWARAUP RUNGTA vs S A I L	PANDEY NEERAJ RAI ROHIT RANJAN SINHA SOUMYA S.PANDEY	RAJIV RANJAN
	CODE OF CIVIL PROCEDURE, 1908			

ALTERNATIVE CAUSELIST
COURT NO. 14 (THROUGH VC)
SINGLE BENCH (BENCH ID-24733)
HON'BLE MR. JUSTICE RAJESH KUMAR

Hearing

1	Cr.A(SJ)/566/2006	ETO ORAON AND ORS. vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	B.K.PANDEY	NEHALA SHARMIN (APP)
2	Cr.A(SJ)/586/2006	MD.BISMIL □ BISMILLA SHEIKH □ RAJA HEIKH AND ORS. vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	JOY LAL GORAIN RAMCHANDER SAHU SAVITA KUMARI ANIL KR SINGH	SHEKHAR SINHA (A.P.P.)
3	Cr.A(SJ)/606/2006	PRAMOD KUMAR SAHU □ PRAMOD SAHU vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	JITENDRA S.SINGH K.K.MISHRA	NEHALA SHARMIN (APP)
4	Cr.A(SJ)/686/2006	ANIL PASWAN vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	VIJAY SHANKAR PRASAD V.N.JHA AJAY SHANKAR	ARUN KR PANDEY (APP)
5	Cr.A(SJ)/695/2006	PAKU MAHTO AND ANR vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	NILENDU KUMAR	NEHALA SHARMIN (APP)
6	Cr.A(SJ)/782/2006	RAMESHWAR SAH AND ANR. vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973		RAJESH KR MAHTHA (APP)
7	Cr.A(SJ)/802/2006	KESHUA MAHTO □ KESHU MAHTO vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	A.K.SAHANI	PRAMOD KR. CHOUDHARY (APP)
8	Cr.A(SJ)/806/2006	BULU SINGH □ SHASHI SHEKHAR SINGH vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	ARVIND KUMAR CHOUDHARY	LAXMI MURMU (APP)
9	Cr.A(SJ)/812/2006	AFSAR SHEIKH AND ORS. vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	P.C.TRIPATHY PRASHANT KUMAR JHA PRAVIN KUMAR PANDEY	NEHALA SHARMIN (APP)
10	Cr.A(SJ)/814/2006	NAJRUL ANSARI □ GUSHAN BISWAS vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	KAUSHAL KISHORE MISHRA JITENDRA S.SINGH	AMRITA KUMARI (APP)
11	Cr.A(SJ)/894/2006	TETARU MUNDA vs STATE OF JHARKHAND	MAHABIR PRASAD RAVI PRAKASH SUNITA KUMARI	VANDANA BHARTI (APP)
12	Cr.A(SJ)/904/2006	SRI RAM AND ORS. vs STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	MANOJ KUMAR SAH VEER VIKRAM BUXRAY	VANDANA BHARTI (APP)